

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 325 of 2013 in Appeal No. 237 of 2013

Dated : 14th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Transtem Green Power Pvt. Ltd. & Anr.Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Bipin Gupta for R.2 to R.4

ORDER

At the request of the learned counsel for the parties, post the I.A.
No. 325 of 2013 for hearing on **22.11.2013**.

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson